

(c) The Fax Service is planned to be provided in all the above three stations by the end of year 1992.

Gandhar Gas Turbine and Kawas Projects

660. SHRI P.C. CHACKO: Will the Minister of POWER be pleased to state:

(a) whether the NTPC-Kawas project remains idle due to non-availability of gas;

(b) if so, the steps taken by the Government in this regard;

(c) whether in spite of non-availability of natural gas, order for 1200 crores Gas Turbine for Gandhar Project has been placed with a foreign company; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) No, Sir.

(b) Does not arise.

(c) and (d). No, Sir. Availability of 1.5 Million Cubic Meter Per Day (MCMD) of gas has been confirmed for this project by the Ministry of Petroleum and Natural Gas.

Reconstitution of Board of Directors of ITDC

661. SHRI V. SREENIVASA PRASAD:
SHRI SHIVENDRA BAHADUR SINGH:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Board of Directors of the

India Tourism Development Corporation has been reconstituted;

(b) if so, the details thereof;

(c) if not, the reasons therefor and the time by which it is likely to be reconstituted;

(d) whether the post of Chairman-cum-Managing Director is also lying vacant for more than one year; and

(e) if so, the reasons therefor and the time by which the post is likely to be filled up?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) The reasons are broadly administrative as well as changes contemplated in the hotel business of ITDC. It is not feasible to indicate time limit for the reconstitution of the Board of Directors of ITDC.

(d) and (e). No, Sir. Director General of Tourism is holding additional charge of the post of CMD, ITDC a regular incumbent is appointed.

Rural Electrification

662. SHRI ARJUN CHARAN SETHI: Will the Minister of POWER be pleased to state:

(a) whether the Rural Electrification Corporation has achieved six percent of targets fixed for rural electrification as per the report of the review committee appointed by the Government;

(b) if so, the reasons therefor;

(c) the number of villages yet to be electrified, State-wise;

(d) whether the pumps energisation target has also been slashed during the last three years;

(e) if so, the details thereof; and

(f) the steps taken by the Government to achieve the cent per cent electrification of villages and the time schedule for it?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b). The annual targets of rural

electrification are fixed by the Planning Commission in consultation with the State Governemnt/State Electricity Board. Such targets in the Seventh Plan Period and subsequent years have been generally achieved. exceeded by the Corporation.

(c) The State-wise number of villages yet to be electrified as on 31.3.1992 is given in the attached statement

(d) to (e). The annual plan targets for energisation of pumbsets were reduced due to funds constraints during 1990-91 and 1991-92 as per details given below:-

Year	Target	Revised targets
1990-91	4,15,910	3,29,160
1991-92	2,96,000	2,20,180

(f) The overall time schedule for electrification of cent per cent village electrification will depend upon the availability

of resources and annual plan allocation made for the purpose in the Eighth and subsequent plan periods.

STATEMENT

State-wise number of unelectrified villages as on 31.3.92

Sl.No.	State	No. of unelectrified villages as on 31.3.92 (As per 1981 Census)
1.	Andhra Pradesh	21 @
2.	Arunachal Pradesh	1632
3.	Assam	531
4.	Bihar	20306
5.	Goa	9 @

<i>Sl.No.</i>	<i>State</i>	<i>No. of unelectrified villages as on 31.3.92 (As per 1981 Census)</i>
6.	Gujarat	222 @
7.	Haryana	0
8.	Himachal Pradesh	46
9.	Jammu & Kashmir	315
10.	Karnataka	545 @
11.	Kerala	0
12.	Madhya Pradesh	6489
13.	Maharashtra	248 @
14.	Manipur	398
15.	Meghalaya	2587
16.	Mizoram	204
17.	Nagaland	13
18.	Orissa	14071
19.	Punjab	0
20.	Rajasthan	7191
21.	Sikkim	35 @
22.	Tamil Nadu	9
23.	Tripura	1699 \$
24.	Uttar Pradesh	29622
25.	West Bengal	10004
Total (States)		96197
Total (UTs)		3
Total (All-India)		96200

@ The balance villages shown are not geasible for electrifications.

\$ As per 1971 Census.